

**PUNJAB VIDHAN SABHA**  
**BILL NO. 9-PLA-2022**  
**THE PUNJAB STATE VIGILANCE COMMISSION (REPEAL)**  
**BILL, 2022**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

A

**BILL**

to repeal the Punjab State Vigilance Commission Act, 2020.

BE it enacted by the Legislature of the State of Punjab in the Seventy-third Year of the Republic of India as follows:-

- |    |     |  |   |
|----|-----|--|---|
| 1. | (1) | This Act may be called the Punjab State Vigilance Commission (Repeal) Act, 2022.             | Short title and commencement.           |
|    | (2) | It shall come into force at once.  |   |
| 2. |     | The Punjab State Vigilance Commission Act, 2020 (Punjab Act 20 of 2020), is hereby repealed. | Repealing of Punjab Act No. 20 of 2020. |

**CHANDIGARH:**  
**THE 4<sup>TH</sup> OCTOBER, 2022**

**SURINDER PAL,**  
**SECRETARY.**